

Information Memorandum (IM) - Log 9 Mobility Private Limited

Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

2. List of claims submitted by Operational Creditors (other than Employees, Workmen and Government)

(Amount in Rs.)

Name of the Creditor	Claim Submitted as per Form 'B'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted.	Remarks
Green Drive Auto Service Private Limited.	1,13,24,611.80	-	-	1,13,24,612	Claim under verification
ALD Automotive Pvt Ltd	6,43,22,678.00	-	-	6,43,22,678.00	Claim under verification
Gensol EV Lease Limited (Under CIRP)	1,08,98,567.00			1,08,98,567.00	Claim under verification
Gentari Green Mobility India Pvt Ltd	42,95,75,660.00			42,95,75,660.00	Claim under verification
<b>Total Operational Claims</b>	<b>51,61,21,516.80</b>	<b>-</b>	<b>-</b>	<b>51,61,21,516.80</b>	